

SOMA PAPERS AND INDUSTRIES LIMITED

("SPIL"/ "TARGET COMPANY"/ "TC") (Corporate Identification No. L21093TS1991PLC200966)

Registered Office: S No.18. 3rd Floor, B Block, Win Win Hub, JNTU Hi Tech City Main Road, Madhapur, Khanamet, Rangareddy, Madhapur, Hyderabad, Shaikpet, Telangana, 500081;Phone No.: +91- 7799009346; Email id: cssomapapers91@gmail.com; Website: www.somapapers.in

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Shankar Varadharajan and Mr. Anancha Perumal Selvi Keshav ("Acquirer-2") (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers") along with Mr. Rohan Ramaswamy (PAC-1), Mr. Subramanyam Venkatesh (PAC-2) and Mr. Seethapathi Vignesh (PAC-3) (PAC-1, PAC-2 and PAC-3 hereinafter collectively referred to as the "PACs") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 4,26,58,200 Equity Shares of Rs. 10/- each representing 26.00% of the expanded equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition); Mega Jyothi - Telugu Daily - (Telangana edition) on 14th August, 2025.

- The Offer Price is Rs. 10/- (Rupees Ten Only) per equity share payable in cash ("**Offer Price**").
- Committee of Independent Directors ("IDC") of the Target Company are of the opinion that the Offer Price of Rs. 10/- (Rupees Ten Only) offered by the Acquirers is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 26th November, 2025.
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 21st November, 2025.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 22nd August, 2025. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2025/28590/1 dated November 12, 2025 which have been incorporated in the LOF.
- Any other material changes from the date of PA: Nil**
- Schedule of Activities:**

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	07.08.2025	Thursday	07.08.2025	Thursday
Publication of Detailed Public Statement in newspapers	14.08.2025	Thursday	14.08.2025	Thursday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	14.08.2025	Thursday	14.08.2025	Thursday
Last date of filing draft letter of offer with SEBI	22.08.2025	Friday	22.08.2025	Friday
Last date for a Competing offer	09.09.2025	Tuesday	09.09.2025	Tuesday
Receipt of comments from SEBI on draft letter of offer	16.09.2025	Tuesday	12.11.2025	Wednesday
Identified date*	18.09.2025	Thursday	14.11.2025	Friday
Date by which letter of offer be dispatched to the shareholders	25.09.2025	Thursday	21.11.2025	Friday
Last date for revising the Offer Price	30.09.2025	Tuesday	26.11.2025	Wednesday
Comments from Committee of Independent Directors of Target Company	30.09.2025	Tuesday	26.11.2025	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	01.10.2025	Wednesday	27.11.2025	Thursday
Date of Opening of the Offer	03.10.2025	Friday	28.11.2025	Friday
Date of Closure of the Offer	16.10.2025	Thursday	11.12.2025	Thursday
Post Offer Advertisement	27.10.2025	Monday	18.12.2025	Thursday
Payment of consideration for the acquired shares	03.11.2025	Monday	26.12.2025	Friday
Final report from Merchant Banker	11.11.2025	Tuesday	02.01.2026	Friday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity share of the Target Company (except the Acquirers, PACs, Selling Company and public category preferential allottees) are eligible to participate in the Offer any time before the closure of the Offer. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PACs**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.comWebsite: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

**Place: Mumbai****Date: November 26, 2025**